


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 281/16	Hearing	621A	C. Krishnaiah Chetty & Sons Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SHEELA ARVIND 9844216164	PETITIONER	

PCS for petitioner is present. She has filed a copy of the order of RD in respect of compounding of violation of Section 147. Therefore, this petition is confined only for compounding for violation of Section 166 and Section 210 of Companies Act, 1956.

Heard the PCS. For orders, list it on 20.06.2017.


MEMBER (J)


MEMBER (T)